

Development and modernisation of fishing industry

688. SHRI SHYAM LAL YADAV: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that a proposal is under Government's consideration to develop and modernise the fishing industry;

(b) if so, what is the target of fish production envisaged by 1982-83 and what is the present fish production;

(c) what steps Government propose to take to bridge the gap between the present and targetted fish production; and

(d) whether it is also a fact that Government have taken steps to ensure availability of suitable fish nets for mechanised fishing?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (d). Information is being collected and will be placed on the Table of the Sabha.

Commercial assignments to the cooperatives

689. SHRIMATI PRATIMA BOSE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what type of commercial assignments have been given to the cooperatives during the last one year, by individual public sector under his Ministry; and

(b) what are the assignments exclusively reserved or to be reserved for cooperative sector, category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Financial assistance for implementation of land reforms scheme in Rajasthan during 1977-79

690. SHRI KISHAN LAL SHARMA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the amount of financial assistance given by the Central Government to Rajasthan Government for implementing the land reform schemes during the years 1977-78 and 1978-79; and

(b) whether a part of the assistance has been withdrawn from the World Bank Assistance Fund and if so, what is the amount?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Under the Central Sector Scheme of Assistance to the allottees of ceiling surplus land, the Rajasthan Government has been given financial assistance of the order of Rs. 94.81 lakhs in 1977-78. No assistance was released during 78-79 under this scheme as the Rajasthan Government has not furnished utilisation certificates for the funds released to them during the years 1975-78.

(b) No, Sir.

Irrigation schemes for Rajasthan during 1977-78

691. SHRI KISHAN LAL SHARMA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the total number of irrigation schemes sanctioned for Rajasthan during the years 1977 and 1978;

(b) whether it is a fact that the State Government have approached the Central Government for expediting other irrigation schemes which

have been pending for a long time; and

(c) if so, what are the details thereof and what action is being taken by Government or is proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Two medium

irrigation schemes viz. (a) Kothari and (ii) Kanota were accepted by the Planning Commission during the years 1977 and 1978.

(b) and (c). 6 major and 2 medium new Irrigation schemes have been sent by the State Government to the Central Water Commission for examination and clearance. These are under processing in the Central Water Commission. Details of the schemes are given in the attached statement.

Statement

| Sl. No. | Name of project | Estimated cost in Rs. lakhs | Date of receipt C.W.C. | Present position |
|----------------------------|---|-----------------------------|------------------------|---|
| <i>New Schemes (Major)</i> | | | | |
| 1 | Gosunda Irrigation project | 706.23 | 4-8-75 | State replies to the further comments of Central Water Commission have been received on 19-4-79 and are under examination. |
| 2 | Nohar (Sringanga Nagar) Irrigation Project. | 750.42 | 1-8-77 | The Scheme envisages utilisation of Ghaggar Waters which is an inter-State river. Its clearance is to be considered after necessary agreement is reached between the States of Rajasthan and Haryana. |
| 3 | Sidhmukh Irrigation Project, Stage-I | 2305.00 | 10-1-79 | The Project Report was received in January, 1979 and is under examination. The scheme envisages utilisation of Ravi-Beas waters and needs clearance of the basin States. |
| 4 | Lift Irrigation Scheme Chambal Stage-I. | 1136.00 | 3-2-79 | The project report was received in February, 1979 and is under examination. It also involves inter-State aspects between Rajasthan and Madhya Pradesh. |
| 5 | Bundi Branch Extension Scheme Chambal Project Stage-I | 1600.00 | 26-2-79 | The project report was received in April, 1979 and is under examination. |
| 6 | Chappi Irrigation Scheme | 587.56 | 20-4-79 | The project report was received in April, 1979 and is under examination. |
| <i>Medium</i> | | | | |
| 1 | Bassi Irrigation Scheme | 237.56 | 18-10-79 | The proforma report was received in October, 1978. Replies to Central Water Commission comments have been received on 19-4-1979, which are under examination. |
| 2 | Hindlot Irrigation Scheme | 236.82 | 24-1-79 | The proforma report was received in January, 1979. Replies to Central Water Commission comments have been received from State Government on 5-5-1979 which are under examination. |